

(b) whether the amount of fine of Rs 15,000 recently imposed on the Hotel for the breach of excise rules would also be debited to the subsequent account of expenditure, and

(c) who was responsible for the acts which resulted in aforesaid fine?]

**पर्यटन तथा नागर विमानन मंत्री (डॉ० कर्ण सिंह) :** (क)

(लाख रुपये में)

व्यय	113 30
आय	148 87

(ख) यह राशि जूमाना नहीं बल्कि एक बड़ी हुई फीस थी। 15,000 रुपये की बड़ी हुई लाइसेंस फीस के विरुद्ध एक अपील दायर की गई है, और दिल्ली प्रशासन के अधिकारी आयुक्त से 'स्टे ऑर्डर' प्राप्त कर लिया गया है।

(ग) गलतफहमी होटल की "बिलिंग" प्रणाली के परिणामस्वरूप पैदा हुई जिसके अनुसार 10 बजे रात के बाद प्रस्तुत बिलों पर अगले दिन की तारीख डाली जाती थी यह प्रणाली अब बदल दी गयी है।

†[THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH)

(a)

	Rs. in lakhs.
Expenditure	.. 113.30
Income	.. 148.87

(b) This amount was not a fine but an enhanced fee. An appeal against the enhanced licence fee of 15,000 has been lodged and a 'stay order' obtained from the Excise Commissioner, Delhi Administration

(c) The misunderstanding arose as the result of the billing system in the hotel according to which bills presented after 10.00 p.m. used to be marked with the date of the next day. This system has now been changed.]

†[ ] English translation.

199 RS-4.

LEVY OF FEE ON PERSONS GOING ABROAD

1395. SHRI NIRANJAN VARMA.  
SHRI M. K. MOHTA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the amount of levy which is to be charged from each individual going abroad as per orders issued in this regard;

(b) the estimated yield of revenue per year as a result thereof;

(c) whether the proceeds on this account will be utilized for the improvement of international airports only; and

(d) the names of the countries which have imposed such levy?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) (a) Effective from 1st April 1969, a Passenger Service fee of Rs 15 per head is payable by passengers proceeding from the four international airports for a destination abroad.

(b) It is estimated to yield a revenue of Rs. 45 lakhs per annum.

(c) Under the present arrangement it will be credited to the Consolidated Fund of India

(d) A list of 69 countries which impose such levy is attached. [See Appendix LXVII, Annexure No. 88].

**काश्मीर, आसाम और राजस्थान में पाकिस्तानी जासूस**

1396. श्री दत्तोपन्त ठेंगड़ी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले दो वर्षों के दौरान काश्मीर, आसाम तथा राजस्थान में कितने पाकिस्तानी जासूस गिरफ्तार किये गये ?

(ख) उनमें से कितनों पर मुकदमे चलाये गये और कितनों को सजाये मिली, और

(ग) उक्त कालावधि में कितने लोगों को वापिस पाकिस्तान भेज दिया गया ?